

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 11th of June, 2024

NO.HC.VII-54/2024/5147/A ### In partial modification of this Registry's earlier **Notification No. HC.VII-54/2024/4708/A** dated **29-05-2024**, the Hon'ble Gauhati High Court has been pleased to **exempt** Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang, as Resource Person for the "**Orientation Programme on New Criminal Laws**" scheduled to be held w.e.f. 28-06-2024 to 29-06-2024 at Aizawl. Further, the Hon'ble Gauhati High Court has been pleased to nominate Dr. Manash Baruah, District & Sessions Judge, Nalbari, as Resource Person for the said programme on **29-06-2024** in place of Shri Chandranshu Chaturvedy.

By Order,

Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/5148/A Dated: 11-06-2024

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officer will be placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar [Vig./Admin./Estt. (i/c)], Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Manash Baruah, District and Sessions Judge, Nalbari.
6. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang.
7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

8. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)

11-06-2024